

Indian Airlines' flight on Delhi-Jaipur-Kota route

518. SHRI BHUVNESH CHATURVEDI: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to operate an Indian Airlines' flight daily on Delhi-Jaipur-Kota route instead of thrice a week;

(b) whether Government also propose to extend the said flight upto Indore; and

(c) if so, by when Government propose to take a decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT):

(a) No, Sir. The present passenger load does not justify a daily flight.

(b) No, Sir.

(c) Does not arise.

Negotiations with Shri Laldenga

519. SHRI BHUVNESH CHATURVEDI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State at which the negotiations with Shri Laldenga stand;

(b) whether it is a fact that only issues like statehood for Mizoram and special safeguards for the Mizo language remain to be settled; and

(c) by when the negotiations with the Mizo leader are likely to be started again?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): (a) to (c) Talks with Shri Laldenga are still continuing.

Migration of Sikh Families to Punjab from other States

520. SHRI SURAJ PRASAD:

SHRI M. KALYANASUNDARAM:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI H. L. KAPOOR:

Will the Minister of HOME AFFAIRS

be pleased to state:

(a) whether it is a fact that a number of Sikh families migrated from Delhi, Uttar Pradesh, Bihar, Himachal Pradesh to Punjab for safety following violent attacks against the Sikhs in the wake of the assassination of Shrimati Indira Gandhi;

(b) if so, the details thereof; State-wise;

(c) whether Government have made any effort to persuade them to return to their places of residence; and

(d) if so, what are the details thereof, and what results have been achieved in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) According to the information collected by the Government of Punjab, around 5 000 Sikh families had moved to Punjab from outside the State.

(c) and (d) Efforts have been made to remove their misgivings and persuade those families to return to their original places. Some State Governments have already deputed teams of officials/non-officials to visit such families at various places in Punjab. As a result of action taken by the authorities a number of such families have already returned to their original places.

Education in Space Science

521. SHRI VISWA BANDHU GUPTA: Will the PRIME MINISTER be pleased to state what steps Government propose to take to sustain and enlarge popular interest and education in Space Science in view of the popular interest created by the Joint Indo-Soviet space venture?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): The progress of projects and programmes

of the Department of Space as well as the achievements of other countries on space related matters are disseminated for public information through mass media and various publications and exhibitions of the Department. The Department of Space also supports research and teaching activities related to Space Science, Technology and Applications, in many institutions in the country.

Losses of Nationalised Textile Mills

522. SHRI B. KRISHNA MOHAN: Will the Minister of COMMERCE AND SUPPLY be pleased to state:

(a) whether the nationalised textile mills under the National Textile Corporation are running at heavy losses and only eight of such mill's account for 40 per cent of the total losses; and

(b) what steps Government propose to take to make the nationalised textile Mills economically viable?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P. A. SANGMA): (a) The nationalised mills under the National Textile Corporation incurred losses of about Rs. 71 crores, 78 crores and 137 crores in 1981-82, 1982-83 and 1983-84 respectively. The percentage of losses incurred by the 8 identified heavily losing mills was 25 per cent, 26 per cent and 17 per cent of losses in the three years respectively.

(b) Some of the important steps taken or being taken, to improve the performance of the mills are as under :—

(1) Management is being strengthened at the subsidiary/mill level;

(2) To overcome the power shortage, self-generating capacity has been increased;

(3) Selective modernisation programme strategies have been adopted for result-oriented gains; maximum emphasis has been given on product development to bring out change in

product mix to get high sales realisation;

(4) Cost control methods have been introduced for reduction in cost at all levels;

(5) Efforts are being concentrated on increasing exports; and

(6) Workers' participation scheme in the management of the mills is being encouraged.

Killing of Indian Fishermen in the Indian Territorial Waters by the Sri Lankan Navy

523. SHRI SHANKAR SINH VAGHELA:

SHRI R. RAMAKRISHNAN:

SHRI MURLIDHAR CHANDRAKANT BHANDARE:

SHRI H. L. KAPOOR:

SHRI SUKOMAL SEN:

SHRIMATI USHA MALHOTRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the security forces/naval units of Sri Lanka have attacked Indian fishermen inside the Indian territorial waters;

(b) whether a protest has been lodged with the Sri Lankan Government over the indiscriminate killings and attack on Indian fishermen by their security forces in our territorial waters; and

(c) if so, what has been the response of the Sri Lankan Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir. There have been many incidents in the recent past where Sri Lankan Naval vessels have attacked Indian fishermen within Indian territorial waters

(b) Strong protests have been lodged with the Sri Lankan Government over the intrusion of Sri Lankan Naval vessels